

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 179/2026

IN THE MATTER OF:

Vinay Shukla

...PETITIONER

VERSUS

State of Uttarakhand & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (As PER ORDER DATED 05.05.2026)

Vinay Shukla

...PETITIONER

VERSUS

1. State of Uttarakhand

Through Principal Secretary, Environment, Forest and Climate Change
Government of Uttarakhand
Uttarakhand Secretariat, 4, Subhash Road,
Dehradun- 248001

Email: cs-uttaranchal@nic.in / secy-for-ua@nic.in

Respondent No. 1

2. District Magistrate, Champawat

Collectorate Compound, Champawat, Uttarakhand-262523

Email: dm-chp-ua@nic.in

Respondent No. 2

3. Nagar Palika Parishad, Tanakpur

Through Executive Officer
Office of the Nagar Palika Parishad,
Tanakpur, District Champawat, Uttarakhand - 262309

Email: eo.nppt@yahoo.in

Respondent No. 3

4. Uttarakhand State Pollution Control Board (UKPCB)

Through Member Secretary
Gaura Devi Bhawan, 46 B IT Park Sahastradhara,
Dehradun, Uttarakhand-248001

Email: msukpcb@yahoo.com

Respondent No. 4

5. Urban Development Department

Through Principal Secretary, Uttarakhand
31/62, Rajpur Road, Dehradun-248001

Email: directorudd@gmail.com

Respondent No. 5